

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 205/2009

- Subject : Approval of incentive under Regulation-86 of Conduct of Business Regulations, 1999 and Terms and Conditions of Tariff Regulations, 2004 based on availability of transmission system of Western Region for year 2008-09.
- Date of Hearing : 11.3.2014
- Coram : Shri Gireesh B.Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
- Petitioner : Power Grid Corporation of India Limited
- Respondents : Madhya Pradesh Power Trading Company Limited and 7 others
- Parties present : Shri S.S. Raju, PGCIL,
Mrs. Sangeeta Edwards, PGCIL,
Mrs. Seema Gupta, PGCIL
Shri P. Saraswath, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the petition seeking incentive based on the availability of the transmission system of Western Region for the year 2008-09 was filed in September, 2009. As transmission tariff for some of the assets in the Western Region for the period 2004-09 were not approved, incentives as prayed for in the instant petition was not approved. Now, transmission tariff for all the assets in WR for the 2004-09 period have been issued, incentive as claimed may be issued.



2. The Commission reserved the order in the instant petition.

By order of the Commission

sd/-
(T. Rout)
Chief Legal

